

26

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 9.2.2015

OA No.469/2012 with MA No.234/2012

None present for the applicant.

Mr. Mukesh Agarwal Counsel for respondents.

None appeared on behalf of the applicant on 24.7.2013, 8.8.2013, 29.8.2013, 3.10.2013, 6.11.2013, 8.1.2014, 21.2.2014, 9.4.2014, 16.5.2014, 17.7.2014, 8.8.2014, 3.9.2014, 17.9.2014, 14.10.2014, 16.12.2014, 20.1.2015 and even today in 2nd round. On 17.7.2014, 8.8.2014 and 3.9.2014 the members of the Bar were abstaining from work but the applicant could have been present. The Ld. Counsel for the applicant was present only on 24.11.2014. Thus, it appears that the applicant has lost interest in pursuing the present OA. Hence, the OA is dismissed for non-prosecution on the part of the applicant.

C
(MRS.CHAMELI MAJUMDAR)
JUDICIAL MEMBER

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Adm/